

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) The promotions of officers of AH India Services who are eligible for such promotions are based on an overall assessment of their record and performance in their career. A good record in field assignments will get reflected in his assessment.

(c) and (d) The women officers are considered alongwith other officers for promotion according to general instructions. Guidelines have been issued from time to time for career development of direct recruits in the IAS. Recently guidelines were issued laying emphasis on the placement of women officers in order to equip them for positions of higher responsibilities. It has been advised that adequate opportunities may be given to them to hold important field level assignments and in diverse areas of administration.

Memorandum to Prime Minister for Development of Tripura

1621. SHRI NARAYAN KAR; Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that several student and youth organisations of Tripura had submitted a memorandum to the Prime Minister for the development of Tripura;

(b) if so, what are the details thereof; and

(c) what steps Government have taken so far, in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKHAM): (a) and (b) Yes, Sir. Public representatives and students and youth of Tripura in their Memorandum dated 8. 5. 1986 to the Prime Minister had asked for extension of rail link upto Agartala in the 7th Plan and provision of funds for gas-based fertilizer industry, a paper mill, a spinning mill and another jute mill in the State to generate job opportunities for the youth.

(c) The matter was examined in the Planning Commission and position in respect of the demands raised was indicated in the reply sent to Shri Han-nan Mollah, M. P. through whom the above said Memorandum was received-

संघ लोक सेवा आयोग द्वारा भर्ती की परीक्षाओं अंग्रेजी के प्रश्न पत्र का समाप्त किया जाना

1622. श्रीमती रेणुका चौधरी : क्या प्रधानमंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि संघ लोक सेवा आयोग तथा कर्मचारी चयन आयोग द्वारा आयोजित भर्ती की सभी परीक्षाओं के लिए अंग्रेजी का एक प्रश्न पत्र अनिवार्य है; और

(ख) क्या सरकार इस प्रश्न पत्र को समाप्त करने का विचार रखती है; यदि हाँ, तो उसके क्या कारण हैं ?

कामिक लोक शिक्षा तथा पेंशन मंत्रालय में उपमंत्रि (श्री वीरेन सिंह हुंगली) : (क) कर्मचारी चयन आयोग तथा संघ लोक सेवा आयोग द्वारा लाने वाले कुछेक परीक्षाओं के लिए अंग्रेजी भाषा का प्रश्न पत्र निर्धारित किया गया है न कि सभी परीक्षाओं के लिए ।

(ख) ऐसा कोई प्रस्ताव विचाराधीन नहीं है ।

1623. [Transferred to the 28th November, 1986.]

Import of Equipment for Telephones

1624. SHRI A. G. KULKARNI: "Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question 678 given in the Rajya Sabha on the-28th July, 1986 and state:

(a) whether it is a fact that M/s. C-Dot Electronics had offered to manufacture indigenously the telecommunications equipment like cable system, microwave electronic telephone lines etc. which Government propose to import from abroad; if so, whether this offer has been evaluated; and